(NCSK), New Delhi, for the year 2019-20.

(b) Explanatory Memorandum on the action taken on the recommendations contained in the above-said Report.

[Placed in Library. See No. LT-3112/17/2021]

- II. A copy each (in English and Hindi) of the following papers:
- (i) (a) Annual Report on the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, for the year 2018, under subsection (4) of Section 21 of the said Act.
 - (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-3111/17/2021]

- (ii) (a) Annual Report on the Protection of Civil Rights Act, 1955, for the year 2018, under sub-section (4) of Section 15A of the said Act.
 - (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-3113/17/2021]

- I. Notification of the Ministry of Home Affairs
- II. Report (2019-20) of NDMA, New Delhi and related papers
- III. Report and Accounts (2019-20) of NIDM, New Delhi and related papers

SHRIV. MURALEEDHARAN: Sir, on behalf of Shri Nityanand Rai, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Home Affairs' Notification No. G.S.R. 97, dated June 28 - July 4, 2020 (Weekly Gazette) publishing the Central Reserve Police Force Constable (Daftry), Constable (Peon), Constable (Farash) and Constable (Safai Karmachari) Ministerial Recruitment Rules, 2020, under subsection (3) of Section 18 of the Central Reserve Police Force Act, 1949.

[Placed in Library. See No. LT-3116/17/2021]

- II. A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 70 of the Disaster Management Act, 2005:—
 - (a) Annual Report of the National Disaster Management Authority (NDMA), New Delhi, for the year 2019-20
 - (b) Statement of Objectives and Reasons alongwith Statement of

Explanatory Notes pertaining to the above-mentioned Report.

(c) Review by Government on the working of the above Authority.

[Placed in Library. See No. LT-3114/17/2021]

- III. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the National Institute of Disaster Management (NIDM), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Statement of Objectives and Reasons pertaining to the abovementioned Report.
 - (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-3115/17/2021]

MoU between Gol and NSFDC

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Rattan Lal Kataria, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Memorandum of Understanding between the Government of India (Ministry of Social Justice and Empowerment) and the National Scheduled Castes Finance and Development Corporation (NSFDC), for the year 2020-21.
- (b) Executive summary of the above Memorandum of Understanding.

[Placed in Library. See No. LT-3118/17/2021]

Statements showing action taken by Government on the various assurances, promises and undertakings given during the Session

SHRI V. MURALEEDHARAN: Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing action taken by Government on the various assurances, promises and undertakings given during the Session shown against each:—

1.	Statement No. XLI	Two Hundred and Fourth, 2005
		[Placed in Library. See No. LT-3720/17/2021]
2.	Statement No. XXVII	Two Hundred and Fourteenth, 2008
		[Placed in Library. See No. LT-3721/17/2021]
3.	Statement No. XXXI	Two Hundred and Nineteenth, 2010
		[Placed in Library. See No. LT-3722/17/2021]